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NEW DELHI, THURSDAY, DECEMBER 22, 2011/PAUSA 1, 1933

MINISTRY OF HEALTH AND FAMILY WELFARE

(Food Safety and Standards Authority of India)

CORRIGENDA

New Delhi, the 21st December, 2011

F. No. 3/15015/30/2011.—In the notification of the Food Safety and Standards Authority of India, published in the Gazette of India, at pages 1-16 of Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011, Extraordinary, Part III, Section 4, *vide* Notification Number 2-15015/30/2010, dated the 1st August, 2011,—

1. Page 13, line 41 *for* “high density polyethylene bag (HDPE) 14 mesh, density 100 kg/m³, unlaminated package” *read* “high density polyethylene bag (HDPE) (14 mesh, density 100 kg/m³, unlaminated) package”
2. Page 14, line 46, *for* “Regulation 2.9.7” *read* “Regulation 2.10.7”

V. N. GAUR, Chief Executive Officer

[ADVT. III/4/187-O/11/Exty.]